

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 150**  
(TO BE ANSWERED ON 02.02.2022)

**CORRUPTION/CRIMINAL CHARGES AGAINST HIGHER OFFICERS**

**150. SHRI A.K.P. CHINRAJ:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether charge sheets have been filed in various courts from 01, Jan 2011 to 30, Sep 2021 in regard to corruption or other crimes committed by the higher officers under the jurisdiction of the Union Government and the officers/employees selected by Union Public Service Commission (UPSC);
- (b) if so, the details thereof including the number of such officers/employees;
- (c) the number of such officers who are still in service despite charge sheets filed against them;
- (d) whether during the period from 01.01.2018 to 30.06.2021, Central Bureau of Investigation (CBI) has filed charge sheets in 84 cases against 96 higher officers under the jurisdiction of the Union Government including the officers selected by UPSC; and
- (e) if so, the details thereof along with the number of officers out of these who are still in service without suspension?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (e): During the period from 1<sup>st</sup> January 2011 to 30<sup>th</sup> September 2021, 662 chargesheets have been filed by Central Bureau of Investigation (CBI) in various courts against 805 higher officers under the jurisdiction of the Union Government including the officers recruited through the Union Public Service Commission (UPSC).

Chargesheets have been filed by the CBI in various Courts against 96 such officers, including 55 officers still in service, in 84 cases during the period 01.01.2018 to 30.06.2021.

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